

## Annexure-2

Name of Corporate Debtor: Astonfield Solar Gujarat Private Limited

Date of commencement of CIRP: 20 November 2018

List of creditors as on: 19th September 2019

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

## FINANCIAL CREDITORS

(In INR)

Sr. no.	Name	Details of claim			Details of Claim Admitted			Amount of Contingent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks if Any
		Identification No.	Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by Guarantee	Whether related party?					
1.	Financial Creditor (unsecured creditor)											
1	Amplus Energy Solutions Private Limited *	U40104DL2013PTC292262	27th May 2019	7,65,76,141	4,77,00,000	-	yes	-	-	-	2,88,76,141	*Amplus Energy Solutions Private Limited is a related party of the Corporate Debtor. As per Section 21(2) of the Insolvency Bankruptcy Code 2016 "financial creditor [if it is a related party of the corporate debtor,] shall not have any right of representation, participation or voting in a meeting of the committee of creditors
<b>TOTAL</b>				<b>7,65,76,141</b>	<b>4,77,00,000</b>						<b>2,88,76,141</b>	